

(c) The claims of all Central Organisations which have unions representing large sections of the industry are considered.

ठाकुर युगल किशोर सिंह : कौन कौन सदस्य हैं जो मजदूरों के प्रतिनिधि हैं ?

Dr. P. S. Deshmukh: Shri Kasinath Pande is one, and another was Shri K. K. Desai, who has resigned.

ठाकुर युगल किशोर सिंह : क्या यह सही है कि दोनों ही आइ० एन० टी० यू० सी० के प्रतिनिधि हैं ।

डा० पी० एस० देशमुख : हो सकता है ।

ठाकुर युगल किशोर सिंह : क्या सरकार इस बात की जांच करेगी कि एक ही दल के मजदूरों के प्रतिनिधि न रखे जायें बल्कि दूसरे दलों के भी प्रतिनिधि रखे जायें ?

डा० पी० एस० देशमुख : जांच करने के बाद ही यह फैसला किया गया है ।

ठाकुर युगल किशोर सिंह : क्या सरकार को मालूम है कि चीनी के कारखानों में काम करने वाले मजदूरों की जो मतगणना हुई थी उसमें आइ० एन० टी० यू० सी० को कम वोट मिले थे । इसलिए यू० पी० सरकार ने उनके एकमात्र प्रतिनिधित्व को छीन लिया था ?

Dr. P. S. Deshmukh: I would like to have notice of the question.

U.S.A. FARMERS

***1406. Shri Niranjan Jena:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a batch of U.S.A. farmers has visited Indian villages to study the problems of agriculture;

(b) if so, their opinion on the subject; and

(c) whether they have submitted any suggestions for the improvement of fertilisers, irrigation and cultivation?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) A batch of 10 American farm boys came to India in September, 1954, under the International Farm Youth Exchange Programme and lived with Indian farmers for about 10 weeks. The object of their visit was primarily to study Indian farm life and to develop goodwill between the farming communities of India and U.S.A. They did not come here to study the problems of Indian Agriculture.

(b) and (c). Do not arise.

Shri Niranjan Jena: May I know whether they have visited India of their own accord or on the invitation of the Government of India?

Dr. P. S. Deshmukh: There is not any invitation. We send a far larger number of boys to America, and some are sent from America to our country.

Shri Niranjan Jena: May I know whether these farmers have been entertained by Government during their stay in this country, and if so, the amount spent on them?

Dr. P. S. Deshmukh: No, we hardly incur any expenditure on their account.

LABOUR APPELLATE TRIBUNAL, BOMBAY

***1407. Shri N. A. Borkar:** Will the Minister of Labour be pleased to lay on the Table of the House a list of applications with their dates and the names of the applicants under Section 23 of the Industrial Disputes (Appellate Tribunal) Act, 1950, which are pending before the Labour Appellate Tribunal, Bombay Branch, from the Madhya Pradesh State?

The Minister of Labour (Shri K. K. Desai): No such application from the State of Madhya Pradesh is pending before the Bombay Bench of the Labour Appellate Tribunal.

Shri N. A. Borkar: May I know whether it is a fact that about 14 applications are still pending before